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CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH  
CUTTACK

O.A. 708/2002

Date of order: 27.05.2004

Present : Hon'ble Mr. Justice B. Panigrahi, Vice-Chairman.  
Hon'ble Mr. H.P. Das, Administrative Member.

Abdul Salim and Ors.

-versus-

Union of India and Ors.

For the applicants : None.

For the respondents : Mr. R.C. Rath, counsel.

O R D E R

Per Justice B. Panigrahi, VC

None has appeared on behalf of the applicants. From the allegations made in the application it appears that the applicants have challenged the final select list vide Annexure-3. It is not in dispute that the applicants were invited for viva-voce test. Since their names did not find place in the final select list, therefore, they have challenged the said select list prepared by the respondents.

2. On being asked to Mr. Rath, 1d. counsel appearing for the respondents to produce the relative merit list of the applicants vis-a-vis other candidates, he was unable to place the same before us since he has not collected the said merit list from his clients. Accordingly we direct the respondents to produce the final select list whereby the viva-voce marks have been allocated to the applicants and other candidates on the next date of hearing. Matter will appear on 5.07.2004.

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Member (A)

*B. Panigrahi*  
Vice-Chairman.